

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1751
TO BE ANSWERED ON JULY 26, 2017

SEWAGE TREATMENT PLANTS

No.1751 SHRI MALYADRI SRIRAM:

Will the Minister of HOUSING & URBAN AFFAIRS be pleased to state:

- (a) whether the Government proposes to increase the capacity of existing sewage treatment plants or install more sewage treatment plants to meet the gap in demand and supply;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to decentralize more sewage treatment plants;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the plans of the Government to tackle the issue of underutilization of the existing sewage treatment plants?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
AFFAIRS
(RAO INDERJIT SINGH)

(a)to(d) The Govt. has launched the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on 25.06.2015 for basic urban infrastructure developments in 500 Mission cities/towns. Sewerage is one of the admissible components eligible for grant of Central Assistance under it. It consists of (i) Decentralised, networked underground sewerage systems, including augmentation of existing sewerage systems and sewage treatment plants, (ii) rehabilitation of old sewerage system and treatment plant.

Under the Mission, the Centre approves the State Annual Action Plans (SAAPs) submitted by the States/ UTs. The State Govt.'s concerned have been empowered to select individual projects to be taken up, prepare, appraise and approve the DPRs and thereafter

implements the projects. The Centre has already approved 1st & 2nd SAAP and have also considered/ approved the third and final SAAP of all 36 States/UTs. The details of sewerage projects proposed by the States/ UTs state-wise, year-wise under AMRUT is attached at Annexure-I

(e) One focus area of AMRUT is to provide sewerage connections to households. This will result in maximizing capacity utilisation, wherever surplus capacity is available.

ANNEXURE-I

Annexure referred to in reply to part (a)-(d) of Lok Sabha Unstarred Question No. 1751 for answer on 26th July, 2017

Details of Sewerage Projects proposed by States in approved SAAP under AMRUT

(Rs. in crore)

Sl. no.	Name of State/UT	2015-16	2016-17	3 rd & final SAAP
1	Andhra Pradesh	0.00	268.49	260.64
2	A &N Islands	0.00	0.00	
3	Arunachal Pradesh	23.00	15.00	
4	Assam	31.95	0.00	
5	Bihar	0.00	0.00	37.74
6	Chandigarh	1.00	0.00	60.00
7	Chhattisgarh	122.79	320.65	4.00
8	Dadra & Nagar Haveli	0.00	0.00	
9	Daman & Diu	4.44	5.75	
10	Delhi	104.00	150.00	
11	Goa	7.71	10.50	0
12	Gujarat	916.07	628.80	1089.50
13	Haryana	200.00	219.67	
14	Himachal Pradesh	37.28	20.31	27.07
15	Jammu & Kashmir	50.50	26.00	38.42
16	Jharkhand	116.36	130.80	196.94
17	Karnataka	612.65	727.24	1061.47
18	Kerala	171.79	216.65	
19	Lakshadweep	0.00	0.00	
20	Madhya Pradesh	925.65	1207.79	1578.81
21	Maharashtra	223.10	963.52	2529.00
22	Manipur	0.00	0.00	
23	Meghalaya	22.22	26.00	
24	Mizoram	4.06	3.67	6.00
25	Nagaland	2.50	0.00	
26	Odisha	52.86	20.55	84.40
27	Puducherry	6.00	4.50	
28	Punjab	296.50	613.60	

29	Rajasthan	555.00	786.25	766.50
30	Sikkim	0.00	0.00	
31	Tamil Nadu	33.71	1974.42	3287.29
32	Telangana	18.34	40.00	
33	Tripura	2.50	5.00	
34	Uttar Pradesh	1697.62	1795.	2149.46
35	Uttarakhand	39.36	97.4	88.98
36	West Bengal	0.00	297.60	
	Total	6278.96	10576.00	13266.22